

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

10. CA(CAA)-1161(MB)/2020

CORAM:

SHRI CHANDRA BHAN SINGH
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **17.02.2021**

NAME OF THE PARTY: Barton Vinimay Pvt Ltd

SECTION 230-232 OF THE COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

1. Mr. Hemant Sethi, Ld. Counsel for the Petitioner present.
2. At the request of the Ld. Counsel for the Petitioner, the matter is adjourned to 02.03.2021.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

NP